area the site chosen as SITE continuity station was Raipur in Chhatisgarh area. It was chosen by the earlier Government as the place where the TV station was to be set up. (Interruption) I am merely pointing out that Raipur was chosen as a place for a TV station as a continuity scheme. It is there and it is running. It is in Chhatisgarh, It has been served by that. But the TV transmitter unlike the Radio Station covers a very limited area and so. it is not possible to cover the entire area. At the moment, Nagpur is not under consideration. But after 1981-82, whenever satellite goes in space, perhaps we could consider.

(Interruption) **

MR. SPEAKER: Do not record.

कोल इंडिया लिमिटेड में पूर्वकालिक वेयरमैन धौर निवेशक के रिक्स पद

+ *332. की गंगा भवत सिंह: भी कनार्यन पुकारी :

नय। वर्ष मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या सरकार को पता है कि कोल इंडिया लिमिटेड में अनेक उच्च पद काफी समय से रिक्ल पड़े हैं, और उन को भरने के लिये अभी तक कोई कार्यवाही नहीं की गई है जिस क कारण कोवले के उत्पादन में भारी बाधाएँ बड़ी हो रही हैं;
- (ख) यदि हां, तो पूर्णकालिक चैद्यरमैन ग्रीर निरोक्क (बाणिज्यक), निरोक्क (कामिक) के पर कब से रिक्त पड़े हैं ग्रीर इन के न भरे जाने के कारण क्या हैं ग्रीर पूर्णकालिक चेदरमैन स्व पर रिक्त रखे जाने का क्या ग्रीचिरय है ;
- (व) क्या सरकार देश में कोवले की गांग को व्यान में रखते हुए चीर प्रचासनिक प्रावस्थकताओं को दूरा करने के लिए इन पदों को तुरन्त करने के लिए कोई कार्यवाही कर रही है; ग्रीर यदि हां, वो तस्मानको व्यारा क्या है?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). No higher posts is Coal India Ltd. have been lying vacant for a long time. The post of Chairman is

being held by the Secretary, Department of Coal in addition to his own addition to his own addition to his own addition. The coal in the previous Chairman-cum-Managing Director relinguished his charge after the expiry of his term of office. Action has been taken to fill up the post on a permanent basis. The, post of Director (Commercial) is not vacant. There is no post of Director (Personnel) in the Coal India Ltd. Coal production has not been affected.

श्री संगा भवत सिंह: मंत्री महोदय ने अपने उत्तर ' में कहा है कि कोल इंडिया लिमिटेड के अध्यक्ष पद को स्थायी रूप से भरने के लिए कार्यवाही की गई है। मैं यह जानना चाहता हूं कि भ्रव तक इस सम्बन्ध में क्या कार्यवाही की गई है। इस पद को भरने के लिए भ्रव कितना भ्रीर समय सगेगा भ्रीर इसके चयन की पद्धति क्या है?

SHRI P. RAMACHANDRAN: Action has been taken and the process is being set in motion. The person will be selected very shortly and will be in position in the next fewweeks.

भी गंगा अपत सिंह: मंत्री महोदय ने यह भी बताया है कि इस पब के रिक्त रहने की वजह से कोयने के उत्पादन पर कोई प्रमाद नहीं पड़ा है। मंत्री महोदय का यह उत्तर ठीक नहीं है। इस लिए मैं यह जानना चाहता है कि 1977-78 : और 1978-79 में कोयने का सलय-सलब कितना उत्पादन हुसा है— वह बढ़ा है या कम हुसा है ?

SHRI P. RAMACHANDRAN: The coal production has not been affected because the Chairman has not been appointed. Temporarily, the Secretary, in addition to his duties, is the Chairman of the Coal India Ltd. at the moment. With regard to production, in April to November, 1977, the production was 62.01 million tonness whereas from April to November, 1978, it was marginally up to 62.35 million tonnes. So, that shows that the production has not been affected because of this shortfall in vacancies.

SHRI JANARDHANA POOJARY: Continued vacancies at the top in a coal India has virtually pushed this

^{**}Not recorded.

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holding company into paralysis. You know, Sir, the coal has disappeared from the market throughout the country especially in Delhi. That is the report. The people of this country are being forced to pay more because of the Mismanagement of the Coal India Ltd. and already the company has started suffering losses.

Hence, as you know Sir, in this context, if we go through this answer what is the answer given by the Minister to this specific question? I may be permitted to read the question that is put:

"If so, the time since when the posts of full-time chairman, Director (Commercial) and Director (Personnel) have been lying vacant and the reasons for not tilling these posts and the justification for keeping the post of 'Full-Time Chairman' vacant."

The answer given is that it is not vacant and the Secretary is functioning as the Chairman. I wonder whether the answer is convincing. Further this has created dissatisfaction and frustration among 7000 officers in this holding company and further, under these circumstances, my question is: What action the Minister is going to take so as to remove this anomaly and also to remove the bottleneck in the management of this Coal India.

SHRI P. RAMACHANDRAN: Sir, about the post of Chairman-cum-Managing Director of Coal India, as soon as the vacancy had arisen steps were taken to select a suitable person and as I told you earlier, the post will be filled up in the coming few weeks and already the candidates are being interviewed by the Public Enterprises Selection Board and as soon as the interview is over and the selection is made, the person will be appointed in a couple of weeks.

About the other posts, there is no post vacant in the Coal India. In fact, in the Coal India. Director (Com-

mercial) is already there and there is no other post at the higher level which is vacant in Coal India. That is why when I say about the Chairman, even though the vacancy of Chairman is there for the last couple of months, the Secretary in such circumstances is holding the additional charge of the post of Chairman and the Chairman will be appointed in a couple of weeks. About the question of production, the production, as I told you, has not suffered because of this. After all, subsidiary compnies are in charge of production normally and there the CMDS are very much in position and they are producing enough coal and there is no scarcity at the pit heads and if there is scarcity in some spots, that may be due to a variety of reasons, but definitely coal is available in plenty in the country.

चौ० हरीराम परकासर गीबारा : प्रध्यक्ष महोदय, मंत्री महोदय यह कह रहे हैं कि कोयसे की कमी नहीं 'है। लेकिन कीयला ठीक दाम पर कहां मिल रहा है ? 500 क्पयेटन तो कोयला माज भी मिल रहा है, 500 हपयेटन के भाव पर कोयले के मिलने में कमी नहीं है जिस का नतीजा यह है कि ईंट ग्राज 250 रुपया हजार बिक रही है। जिन इलाकों में बाढ आई है या जहां तूफान आए हैं वहां के लोगों को कंसेशनल रैट पर ईंट मिलने की बात तो दूर रही, सही दामों पर भी नहीं मिल रही हैं भीर ने कहीं कोयला नियमानसार ठीक दाम पर मिल रहा है। तो क्या मंत्री महोदय इस बारे में द्यावश्यक उठाऐंगे जिस से कोयला सही दाम पर लोगों को मिल सके और वहां बाढ़ आई है या तफान भाए हैं वहां लोगों को इंट सही दाम पर मिल सके ?

SHRI P. RAMACHANDRAN: Sir, as 1 explained before in the House, the statutory price of coal is fixed at the producing point.

When it comes to the market, there is no control on its price and it is for the State Government to bring in necessary (Interruptions) it is aboslutely for the State Governments to step in and control the price of coal in the market. When coal is available at the production-end, it is for the consumers to take it. I had

explained a little while ago that the coal is available at the pit-heads and even out of the four coal-producing companies, under the Coal India, in two companies which have been affected by floods, there is a shortfall in production while in the other where the floods two companies shave not affected. the duction has gone up by 8 to 9 per cent when compared to last year.

So, there is no question of production being affected because of lack of an official or Chairman, (Interruptions) I cannot help that. As I toid you on the last occasion, the cost of production is going up because of various other reasons. (Interruptions) As I told you, the price is not controlled; the price is fixed only at the pit-heads. This statutory price is fixed by Government whereas, in the distribution centre, it is for the State Governments to step in and, if they want, they can bring in the coal under essential list. (Interruptions).

12.03 hrs.

ISMT. PARVATHI KRISHNAN in the Chair]

MR. CHAIRMAN: Kindly listen to the Minister.

Now the Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Insufficient drainage of National High-WAYS

*324. DR. SARADISH ROY: Will the Minister of SHIPPING AND TRANSPORT be pleased to stae:

- (a) whether any investigation has been undertaken by Government as to insufficient drainage system on national highways specially during the high floods in West Bengal;
- (b) if so, the findings of the investi-
- (e) if not, when such investigation will be undertaken; and

(d) measures taken for drainage of excess waters on national highways in West Bengal in view of high floods level during the recent floods there?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI' CHAND RAM): (a) National Highprovided with ways are generally sufficient Cross Drainage system. However in the context of recent unprecedented floods in West Bengal. investigations have been undertaken to assess damages to National Highways and consider remedial measur-

- (b) Investigation where completed have indicated need for strengthening and improvement of cross drainage works etc.
 - (c) Does not arise.
- (d) Roads were made trafficable at the earliest. Immediate further remedial measures to restore the flood affected stretches of National Highways to preflood conditions are in hand. Wherever investigations have been completed, suggested remedial measures such as strengthening and improvement of cross drainage works etc. have been/are being undertaken. It has however to be noted that drainage problems of highways are linked with the overall problem of riverine floods and drainage in any

Production of Controlled Cloth

*325. SHRI P. S. RAMALINGAM: SHRI C. VENUGOPAL:

Will the Minster of INDUSTRY be pleased to state:

(a) whether it is a fact that mills - have let down Government in regard to production of controlled cloth expected of them: وأواريجونه